

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI

EXECUTION APPLICATION NO. 73 OF 2025

IN

ORIGINAL APPLICATION NO 465 OF 2023

IN THE MATTER OF:

ASHISH SHARMA

...APPLICANT

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

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DATE: 13.02.2026

PLACE: DELHI

*Manan Takkar*  
*Avantika Thakur*  
SHRIYA TAKKAR, MANAN TAKKAR, AVANTIKA THAKUR,

*Aastha Tyagi* *Prince Sharma* *Udit Saini*  
AASTHA TYAGI, PRINCE SHARMA AND UDIT SAINI  
ADVOCATES

ARTLO

P-6/2E, DLF PHASE – 2, GURGAON 122002

9582209633

EMAIL ID: [SHRIYATAKKAR@ARTLO.IN](mailto:SHRIYATAKKAR@ARTLO.IN)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI**

**EXECUTION APPLICATION NO. 73 OF 2025  
IN  
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ASHISH SHARMA

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STATE OF U.P. & ORS.

...RESPONDENTS

**COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO.4 I.E. M/s  
GAURSONS PROMOTERS PVT. LTD. IN COMPLIANCE OF ORDER DATED  
29.01.2026.**

**MOST RESPECTFULLY SHOWETH:**

1. That the present Execution Application was last listed on 29.01.2026, and this Hon'ble Tribunal was pleased to pass the following order:

*“Learned counsels for the parties have agreed that a meeting will be convened of all concerned and the matter will be resolved amicably and compliance report will be filed on or before 13.02.2026.”*

2. That the present compliance report is being filed in compliance with the order dated 29.01.2026 passed by this Hon'ble Tribunal.
3. That in furtherance of the order dated 29.01.2026, Respondent No. 5 i.e., GNIDA, vide letter dated 02.02.2026, informed Respondent No. 4 Company about the convening of a meeting scheduled on 04.02.2026 at 5:00 PM under the chairmanship of the Additional Chief Executive Officer of the Authority. The said meeting was to be held in the Board Room on 4<sup>th</sup> Floor of the Authority's office for discussing and resolving the issues pertaining to Execution Application No. 73 of 2025 in O.A. No. 465 of 2023 and the Respondent No. 4 Company was requested to participate in the said meeting, which meeting was duly attended wherein a joint site visit was planned on 05.02.2026. **Copy of the letter dated 02.02.2026 is annexed herewith and marked as Annexure-R4/1.**
4. That pursuant thereto, a joint site visit and also a meeting thereafter was held on 05.02.2026 with the concerned stakeholders, including officials of Respondent No.5, residents of Group Housing Project GC-14 and the representative of Respondent No.4, wherein the issue relating to the location of the OWC in respect of Plot No. GC-14 was discussed in detail. During the said deliberations, it was noted and decided that the earlier proposed OWC location in Basement-I and the proposed shift of the OWC to Block-O shall stand cancelled. It was further agreed that the site earlier earmarked under Block-I (Basement-I), i.e., the old OWC location, shall be utilised for project purposes for the GC-14 project only, and that the OWC facility shall be provided beneath the open area in accordance with the mutually

agreed site between all the parties including the Residents and duly approved by GNIDA. **A written copy of the said decision dated 05.02.2026 is annexed herewith and marked as Annexure-R4/2.**

5. That consequent to the meeting held on 04.02.2026 at the office of Respondent No. 5 and the joint site visit conducted on 05.02.2026, Respondent No.4 addressed a letter dated 06.02.2026 to the General Manager (Planning), GNIDA. Vide the said letter, Respondent No.4 informed that, pursuant to the directions of the Additional Chief Executive Officer, GNIDA, a new alternative location for shifting the OWC facility from its earlier location under Block-I had been unanimously identified and finalized, as depicted in the enclosed plan. It was further submitted that the newly proposed location for the OWC facility admeasures 529.00 sq. mtrs. and that Respondent No.4 had already commenced site development works at the new proposed location of the OWC facility from 06.02.2026, which are expected to be completed on priority. It was also clarified that the earlier OWC area under Block-I, admeasuring 495.92 sq. mtrs., would henceforth be utilised by Respondent No.4 in exchange of the larger area made available for the OWC facility, and photographs evidencing the ongoing development works were duly enclosed. **Copy of the letter dated 06.02.2026 is annexed herewith and marked as Annexure-R4/3.**
6. That the site development works at the newly identified OWC location have already commenced and are being carried out on priority. **Photographs evidencing the commencement and progress of the said works are annexed herewith and marked as Annexure-R4/4.** That the Respondent No. 4 undertakes to complete the said works within the shortest possible time, and in all likelihood the shifting process shall be completed by 30.04.2026.
7. That Respondent No.4 has acted bona fide and in strict compliance with the directions passed by this Hon'ble Tribunal vide order dated 29.01.2026 and has actively participated in the meetings convened by Respondent No. 5, as well as the joint site visit conducted with all concerned stakeholders. The steps taken by Respondent No.4 clearly demonstrate its genuine intent to comply with the order dated 16.08.2024 passed by this Hon'ble Tribunal in letter and spirit and also to amicably resolve the issues raised in the present execution proceedings and to ensure compliance with all applicable norms and directions issued by the competent authority.

#### **PRAYER**

In view of the facts and circumstances stated hereinabove, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a. take the present compliance report on behalf of Respondent No. 4 on record and further be pleased to dispose of this Execution Application;
- b. Exempt the Repondent no 4 from filing of typed/translated copies of Annexures.

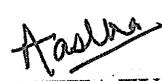
Pass any such and/or further orders as deemed fit and proper in the peculiar facts and circumstances in favour of the Respondent No. 4 (M/s Gaursons Promoter Pvt. Ltd.)

**Note: Affidavit in support is attached.**



**RESPONDENT NO. 4**  
(MR. PARIKSHIT SHARMA AUTHORISED SIGNATORY)  
(M/S GAURSONS PROMOTER PVT. LTD.)





SHRIYA TAKKAR, MANAN TAKKAR, AVANTIKA THAKUR, AASTHA TYAGI,




PRINCE SHARMA & UDIT SAINI  
ADVOCATES

**ARTLO**

P-6/2E, DLF PHASE-2,  
GURGAON 122002

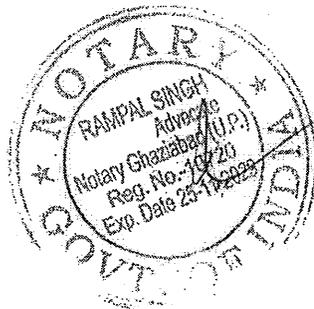
EMAIL ID: SHRIYATAKKAR@ARTLO.IN

**VERIFICATION**

I, Parikshit Sharma, S/o Vinod Kumar Sharma, Aged about 29 years, Authorized Signatory of M/s of M/s Gaursons Promoter Private Limited, Having its Office at Gaur Biz Park, Plot No. 1, Abhay Khand-II, Indirapuram Ghaziabad – 201014 (Uttar Pradesh) hereby verify that the contents there of are true and correct to my knowledge. No part of it is false and no material fact has been kept concealed therefrom.



**RESPONDENT NO. 4**  
(MR. PARIKSHIT SHARMA AUTHORISED SIGNATORY)  
(M/S GAURSONS PROMOTER PVT. LTD.)

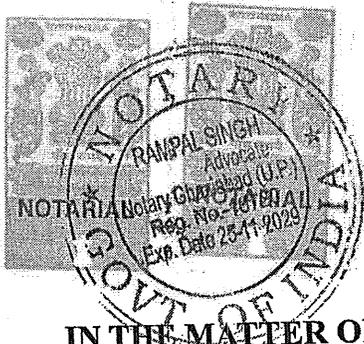


**213**  
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI

EXECUTION APPLICATION NO. 73 OF 2025

IN

ORIGINAL APPLICATION NO 465 OF 2023



**IN THE MATTER OF:**

**ASHISH SHARMA**

...APPLICANT

**VERSUS**

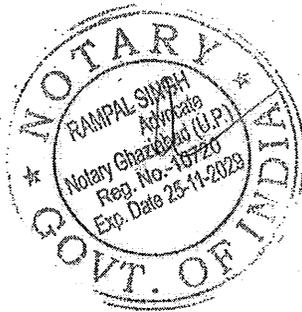
**STATE OF U.P. & ORS.**

...RESPONDENTS

**AFFIDAVIT**

I, Parikshit Sharma, S/o Vinod Kumar Sharma, Aged about 29 years, Authorized Signatory of M/s of M/s Gaursons Promoter Private Limited, Having its Office at Gaur Biz Park, Plot No. 1, Abhay Khand-II, Indirapuram Ghaziabad – 201014 (Uttar Pradesh), I the above-named deponent do hereby solemnly affirm and state as under:

1. That I am the Respondent No 4 i.e. M/s Gaursons Promoter Pvt. Ltd. in the present case and the Compliance Report has been drafted under the authority and instructions of the deponent and after perusing its contents, the deponent has duly signed it, and the contents of paragraph are true and correct to the knowledge of the deponent, and the same may be read as contents of this affidavit also, which are not being reproduced for the sake of brevity. No part of it is false and nothing material has been kept concealed there from.
2. That I have read and understood the contents of the accompanying Compliance Report and state that the same are true and correct in the ordinary course of its business. The submissions made therein are based on legal advice received and believed to be correct.



*[Handwritten Signature]*

12 FEB 2026

3. That the Annexures attached with the Compliance Report are true copies of their respective original.

Place: Ghaziabad

Date: 12 / FEB / 2026

DEPONENT

VERIFICATION:

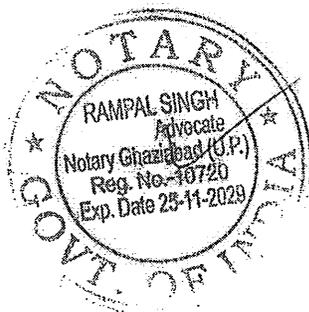
Verified that the contents of para 1 and 3 of my affidavit are true and correct to my knowledge. No part of it is false and nothing material has been kept concealed therefrom.

Verified At Ghaziabad on 12 Day of Feb, 2026

Place: Ghaziabad

Date: 12 / FEB / 2026

DEPONENT



12/02/2026  
Rampal Singh  
ATTESTED  
RAMPAL SINGH  
Advocate  
Notary Ghaziabad (U.P.)  
Reg. No.-10720  
Exp. Date 25-11-2029

12 FEB 2026

ग्रेटर नौएडा औद्योगिक विकास प्राधिकरण

ANNEXURE-R4/1

भूखण्ड संख्या-01 सेक्टर नॉलिसिपाक- ग्रेटर नौएडा सिटी  
जिला-गौरीगुम्नगर, उत्तर प्रदेश

215

पत्रांक: नियो0/2026/1929

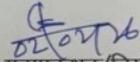
दिनांक: 2 फरवरी 2026

बैठक सूचना

सेवा में

मैसर्स गौरसन्स प्रोमोटर्स प्रा0 लि0  
गौरबिजि पार्क, प्लॉट नं0-01, अमयखण्ड-2  
इन्द्रापुरम गाजियाबाद

कृपया अवगत कराना है कि भूखण्ड संख्या-जी0एच0-03/जी.सी.-14, सेक्टर-16सी पर माननीय नेशनल हरित अधिकरण (NGT) में प्राधिकरण के विरुद्ध Execution Application No. 73 of the 2025 In O.A. No. 465 of 2023 Ashish Sharma Vs State of U.P. and Ors में दिनांक 29.01.2026 को पारित आदेश के अनुपालन में अपर मुख्य कार्यपालक अधिकारी महोदया की अध्यक्षता में दिनांक 04.02.2026 को साँय 5 बजे प्राधिकरण के चतुर्थ तल पर स्थित बोर्ड रूम में बैठक आहूत की गयी है। बैठक में समय पर प्रतिभाग करने का कष्ट करें।

  
प्रभारी महाप्रबन्धक(नियोजन)

प्रतिलिपि:-

1. निजी सचिव को अपर मुख्य कार्यपालक अधिकारी (एल) महोदया के सूचनार्थ।
2. प्रभारी (विधि) को उक्त बैठक में प्रतिभाग करने हेतु।
3. श्री आशीष शर्मा, पता-16066, टॉवर-आई, 14एवेन्यू, गौर सिटी-2, ग्रेटर नौएडा वेस्ट को उक्त बैठक में प्रतिभाग करने हेतु।

प्रभारी महाप्रबन्धक(नियोजन)

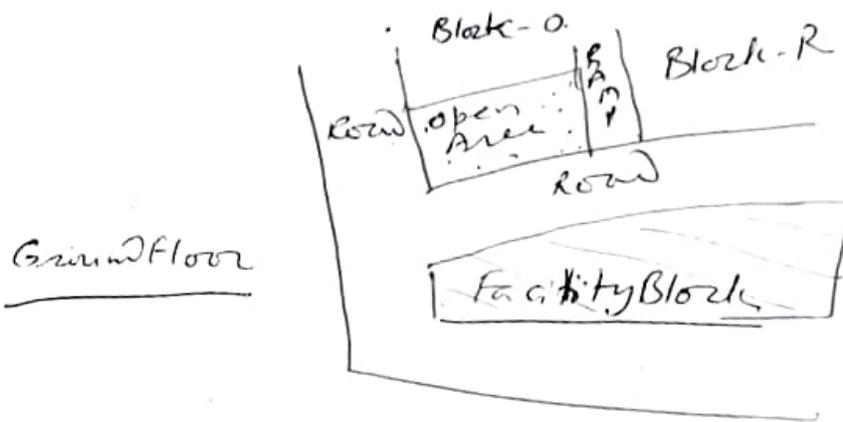
DT - 5.2.2026

216

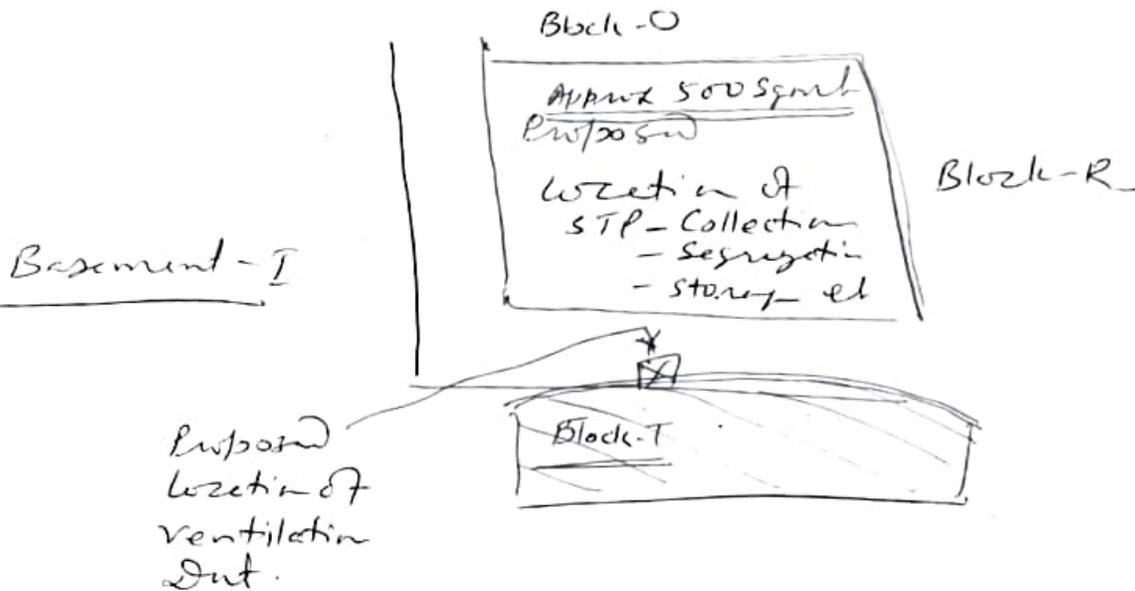
प्लान - GC-14 का OWC का

ANNEXURE - R-4/2

8



Drig based upon Approved Plan.



Old location of STP Basement under I is cancelled & also the location of STP of Block-O is cancelled in view of the above. The site of Block I - Basement (old owc location) would be used for the parking purpose for the project only. The entire owc facility, would be provided under the Open Area i.e. the Basement-I.

Handwritten notes on the left margin, including 'STP' and other illegible scribbles.

Swathi  
Mr. Swathi  
Halteri  
Manish  
Hash Aiyer

Arash Sharma

Devendra  
5-2-2026  
(DEVENDRA BHANDARI)  
V.O. - GAWSIUNG

To,

Date:- 06-02-2026

The GM Planning,  
 Greater Noida, Industrial Development Authority,  
 Plot No. 1, Knowledge Park-IV, Greater Noida, City,  
 Gautam Budh Nagar-201306

Sub.: - In pursuance to the Hon'ble NGT matter for Execution Application No- 73 of the 2025 In O.A. No- 465 of 2023 Ashish Sharma Vs State of U.P. and Others Order Passed on 29.01.2026, for Shifting of OWC Facility of Group Housing Project GC-14, Sector-16C, Greater Noida, Reg.

Ref.: 1. In continuation with the meeting held on 04.02.2026 at GNIDA and the Joint site visit on 05.02.2026 with GNIDA Officials, Residents of the Group Housing Project GC-14 and the Company's representative.  
 2. Your Letter No. Plg. /2026 /1929, Dated: 02.02.2026

Madam,

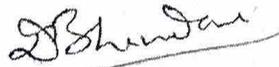
With reference to the above subject and the directions issued by the ACEO, GNIDA on 04.02.2026, a Joint site visit at the Group Housing Project GC-14, was held on 05.02.2026 with GNIDA Officials, Residents of project and the company representative to identify new alternative location for shifting the OWC Facility from its existing location under the Block-I.

After detailed discussion, unanimously it was agreed to shift the OWC Facility to the new location as shown in the enclosed plan at Annexure-1. It is also to inform that the above new proposed area is having total area of 529.00 sq. mtr.

Further to inform that the company had started the site development works at the above new proposed location of the OWC facility from 06-02-2026 and expected to be completed on priority. Actual site photographs of the development works at the site is also enclosed at Annexure-2. Also, the previous OWC Facility area under the Block-I (having area of 495.92 Sqmt) would now be used by the Company in exchange of the above new area (having area of 529.00 Sqmt) made available for the OWC Facility. For your kind perusal.

For

Gaursons Promoters Pvt. Ltd.



(Authorized Signatory)

Encl.- As Above.

09-02-26  
 ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण  
 कार्यालय: 01, सैक्टर नॉन्वेज पार्क-4  
 ग्रेटर नोएडा सिटी-201306  
 जिला-गौतमबुद्ध नगर (उत्तर प्रदेश)



GAURSONS PROMOTERS PRIVATE LIMITED

Corp. Off.: Gaur Biz Park, Plot No.-1, Abhay Khand-II, Indirapuram, Ghaziabad - 201014 (U.P.) India

CIN: U45200DL2006PTC157197 | Tel: +91-120-4343333 | Toll Free: 1800 180 3052

E: customercare@gaursonsindia.com | W: gaursonsindia.com

Regd. Off.: 101, 1st Floor, Ashish Comm. Complex, Plot No-2/3, JSC New Rajdhani Enclave, Delhi-110092

To,

Date:- 06-02-2026

**The GM Planning,**  
Greater Noida, Industrial Development Authority,  
Plot No. 1, Knowledge Park-IV, Greater Noida, City,  
Gautam Budh Nagar-201306

**Sub.: - In pursuance to the Hon'ble NGT matter for Execution Application No- 73 of the 2025 In O.A. No- 465 of 2023 Ashish Sharma Vs State of U.P. and Others Order Passed on 29.01.2026, for Shifting of OWC Facility of Group Housing Project GC-14, Sector-16C, Greater Noida, Reg.**

**Ref.: 1. In continuation with the meeting held on 04.02.2026 at GNIDA and the Joint site visit on 05.02.2026 with GNIDA Officials, Residents of the Group Housing Project GC-14 and the Company's representative.**  
**2. Your Letter No. Plg. /2026 /1929, Dated: 02.02.2026**

Madam,

With reference to the above subject and the directions issued by the **ACEO, GNIDA** on 04.02.2026, a **Joint site visit at the Group Housing Project GC-14, was held on 05.02.2026 with GNIDA Officials, Residents of project and the company representative to identify new alternative location for shifting the OWC Facility** from its existing location under the **Block-I**.

After detailed discussion, unanimously it was agreed to shift the **OWC Facility** to the new location as shown in the enclosed plan at **Annexure-1**. It is also to inform that the above new proposed area is having total area of **529.00 sq. mtr.**

Further to inform that the company had started the site development works at the above new proposed location of the **OWC facility** from **06-02-2026** and expected to be completed on priority. Actual site photographs of the development works at the site is also enclosed at **Annexure-2**. Also, the previous **OWC Facility area under the Block-I (having area of 495.92 Sqmt)** would now be **used by the Company in exchange of the above new area (having area of 529.00 Sqmt) made available for the OWC Facility.** For your kind perusal.

For

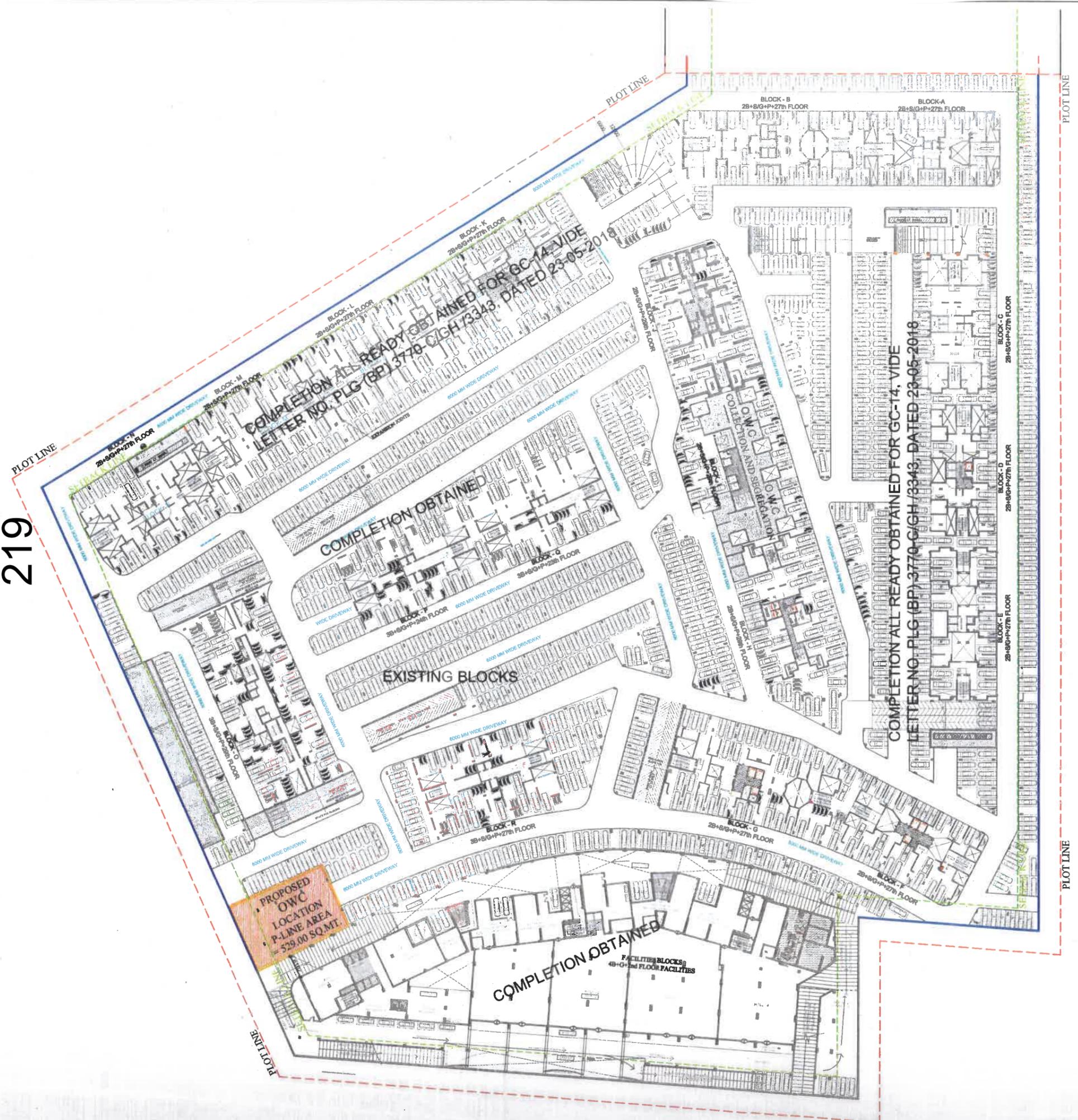
Gaursons Promoters Pvt. Ltd.



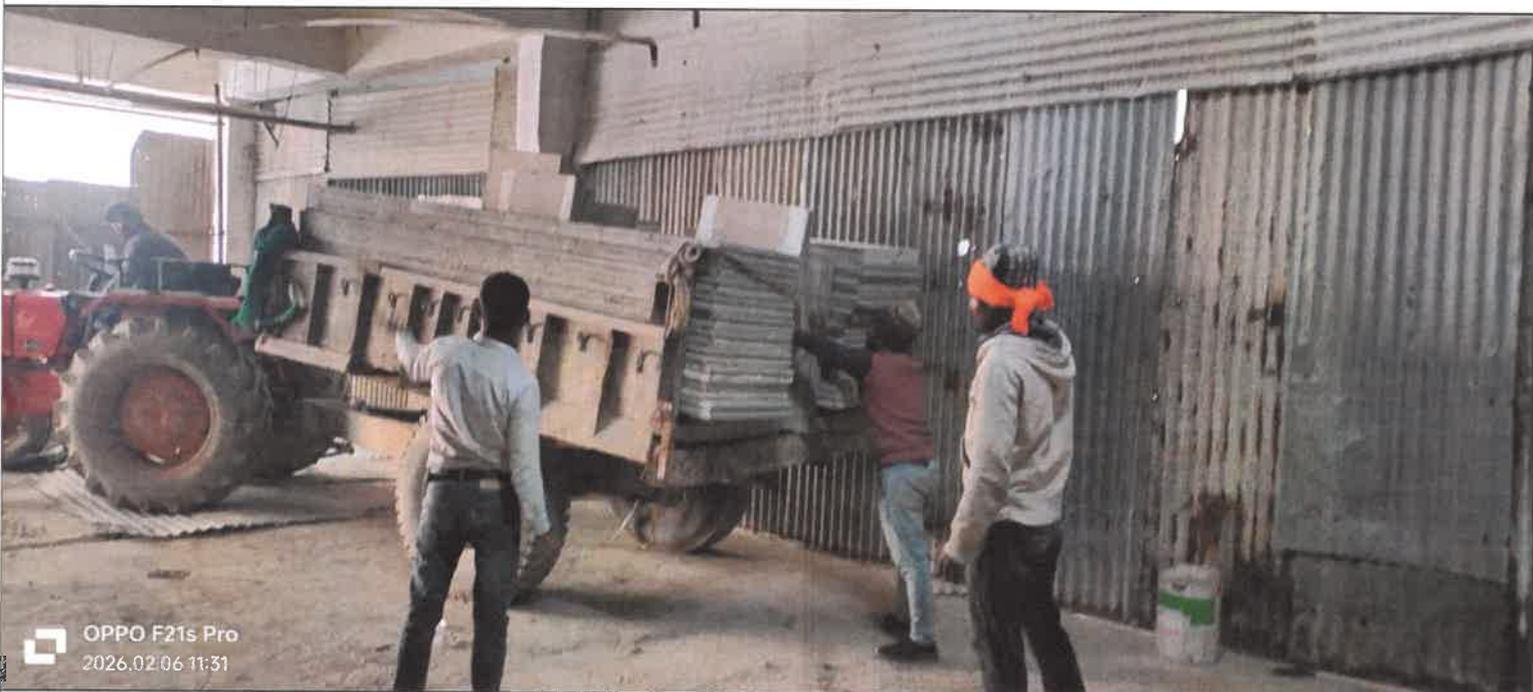
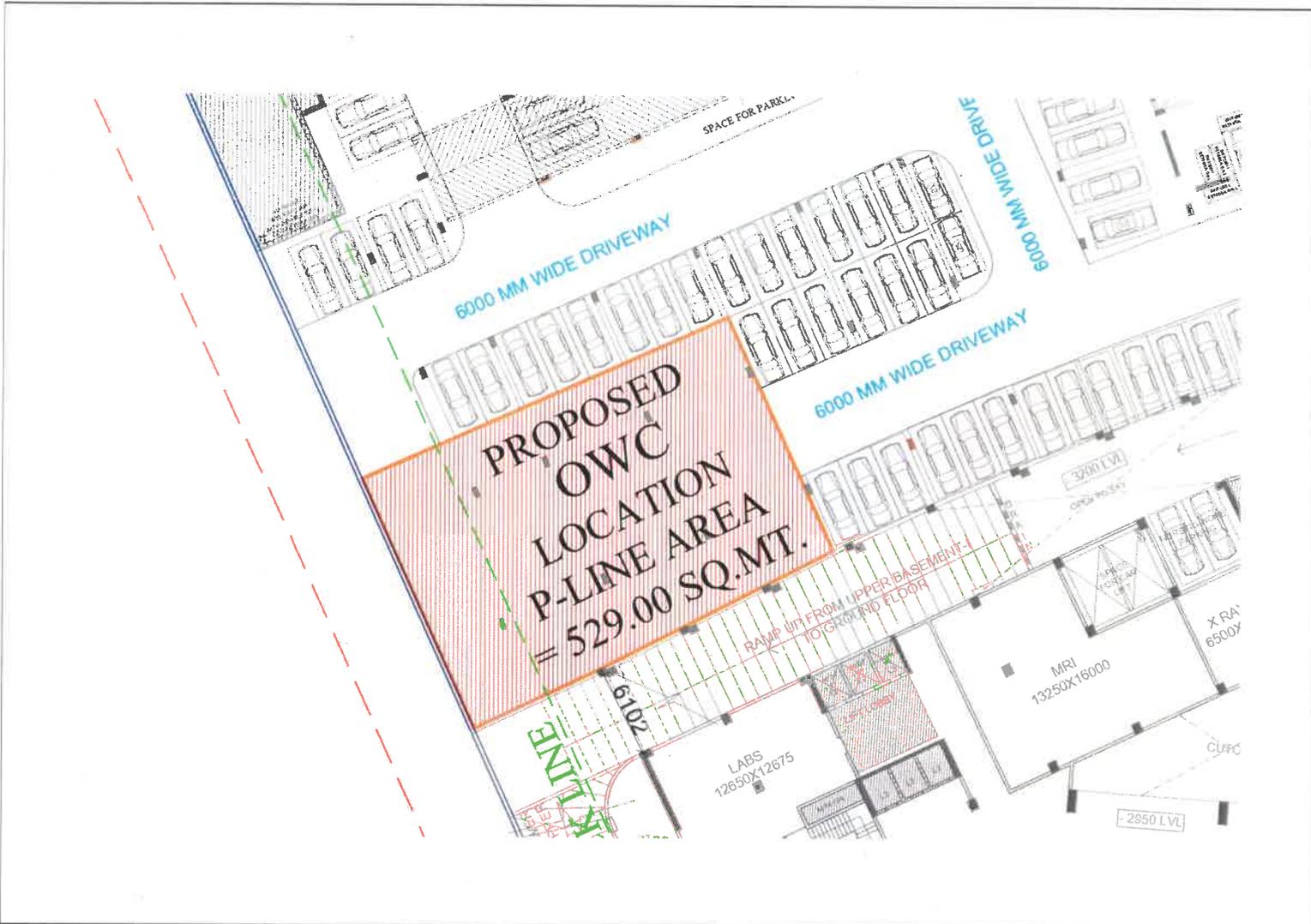
(Authorized Signatory)

Encl.- As Above.

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CLIENT :-	GAURSONS PROMOTERS PRIVATE LIMITED Gaur Biz Park Plot No.-1, Abhay Khand-II, Indirapuram, Ghaziabad
PROJECT :-	GROUP HOUSING PROJECT (GC-14) GAUR CITY-2 AT PLOT NO - GC-12 & GC-14 /GH-3, SECTOR 16-C, GREATER NOIDA
	 LOCATION OF O.W.C. Facility
TITLE :-	UPPER BASEMENT PLAN
OWNER'S SIGN	
ARCHITECT SIGN	
DRG. NO.	PCD-11



OPPO F21s Pro  
2026.02.06 11:31

OWC Facility development work started at the site. Dated-06.02.2026









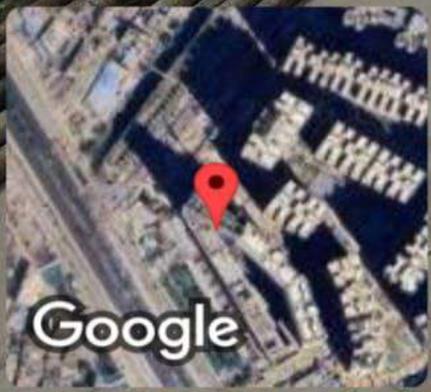
 GPS Map Camera

# Greater Noida, Uttar Pradesh, India

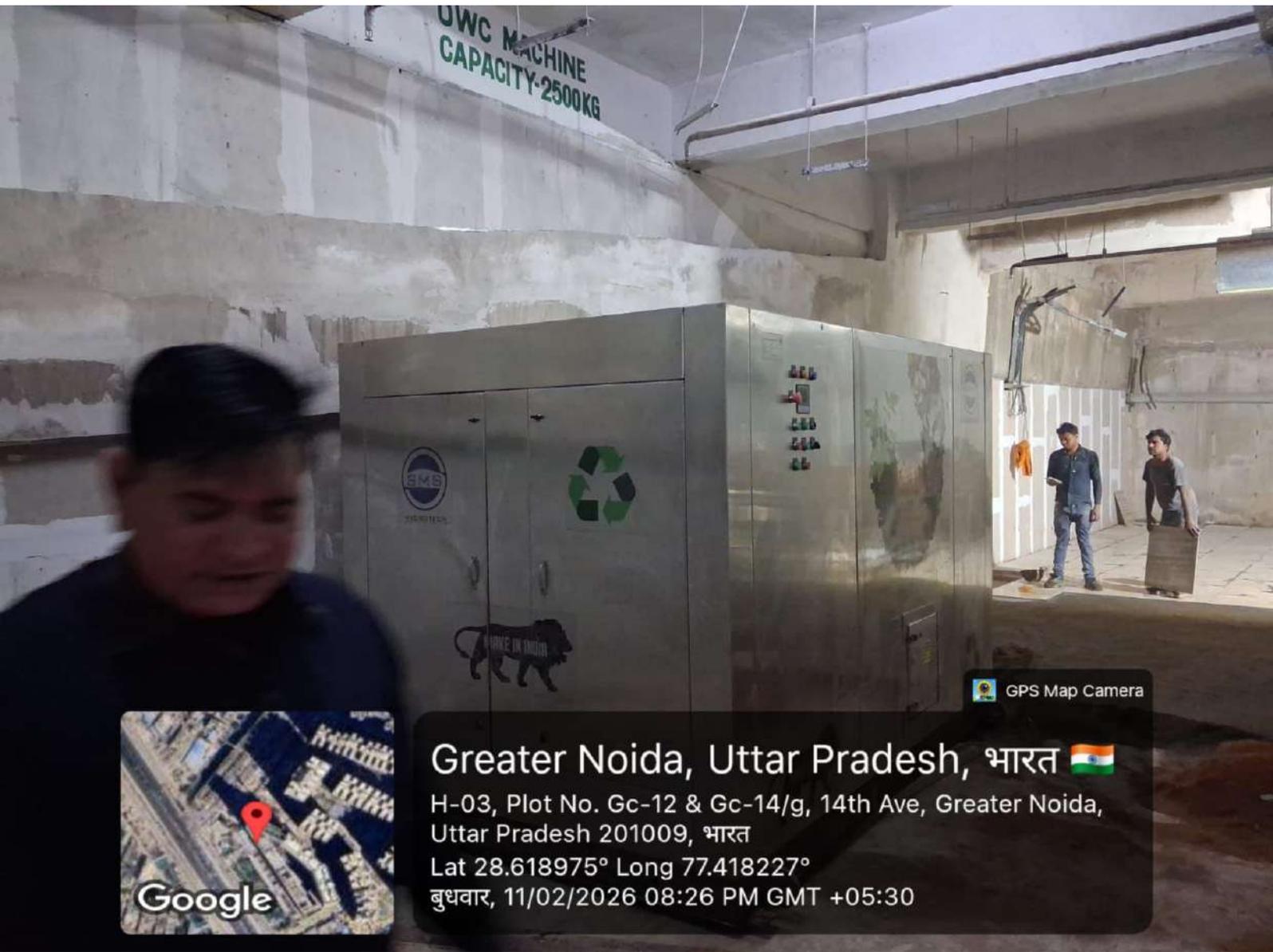
H-03, Plot No. Gc-12 & Gc-14/g, 14th Ave, Greater  
Noida, Uttar Pradesh 201009, India

Lat 28.619033° Long 77.418356°

Monday, 09/02/2026 11:35 AM GMT +05:30



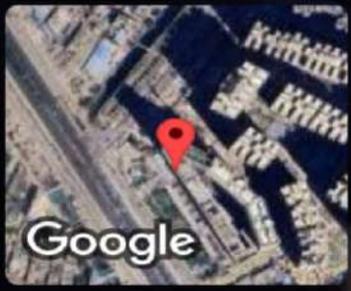




OWC MACHINE  
CAPACITY-2500KG



GPS Map Camera



Greater Noida, Uttar Pradesh, भारत 🇮🇳  
H-03, Plot No. Gc-12 & Gc-14/g, 14th Ave, Greater Noida,  
Uttar Pradesh 201009, भारत  
Lat 28.618975° Long 77.418227°  
बुधवार, 11/02/2026 08:26 PM GMT +05:30



WING MACHINE  
CAPACITY-2500KG



GPS Map Camera



Greater Noida, Uttar Pradesh, भारत 🇮🇳

H-03, Plot No. Gc-12 & Gc-14/g, 14th Ave, Greater Noida,  
Uttar Pradesh 201009, भारत

Lat 28.618993° Long 77.418178°

बुधवार, 11/02/2026 08:27 PM GMT +05:30

# 228

## PROOF OF SERVICE

---

ADVANCE SERVICE OF COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO 4

**20**

---

**From** Prince <prince@artlo.in>

**Date** Fri 2/13/2026 12:26 PM

**To** advrajansingh@gmail.com <advrajansingh@gmail.com>; surbhi@adhritlegal.in <surbhi@adhritlegal.in>; Kaustubh Sinha <kaustubh@adhritlegal.in>; pradeepmisra@yahoo.com <pradeepmisra@yahoo.com>; authority@gnida.in <authority@gnida.in>; gdagzb@gmail.com <gdagzb@gmail.com>; dmgha@nic.in <dmgha@nic.in>

**Cc** Aastha Tyagi <aastha@artlo.in>; Manan Takkar <manantakkar@artlo.in>

 1 attachment (3 MB)

COMPLIANCE REPORT IN EA NO 73 OF 2025.pdf;

Dear Sir/Madam,

Please find attached herewith a copy of Compliance Report on behalf of Respondent no 4 in compliance of order dated 29.01.2026

(Execution Application No 73 of 2025 Titled as Ashish Sharma Vs State of UP & Ors)